

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 1771 of 2020

Arif Khan @ Aarif Alam ... .. Petitioner  
Versus  
The State of Jharkhand ... .. Opposite Party

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CORAM: HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

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Through Video Conferencing

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04/26.06.2020

1. Heard Mr. Rajesh Kumar, learned counsel appearing on behalf of the petitioner.
2. Pursuant to order dated 29.05.2020, the learned court below was directed to send the status report of the case **along with a copy of the order-sheet from 15.07.2019 onwards**. It appears that the order sheet from 15.07.2019 onwards, has not been sent by the learned court below.
3. Office is directed to send a quick reminder to the learned court below along with a copy of this order for compliance of the order.
4. Post this case on 3<sup>rd</sup> July, 2020.

(Anubha Rawat Choudhary, J.)

*Saurav*